

and 11 members of the princely families has since been collected ;

(b) if not, the reasons for the delay ; and

(c) the time by which the information will be collected by Government ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). Information is being compiled on an annual basis with reference to the outstanding balances as at the end of December each year. Information regarding balances in the accounts of the persons mentioned in the Question as at the end of 31st December, 1968, are being collected and will be laid on the Table of the House as soon as these have been compiled. Collection of balances as on 31st March, 1968 will involve considerable work which will not be commensurate with the results to be achieved.

#### Seizure of Smuggled Watches in North Bombay

3246. SHRI R. BARUA :  
SHRI ONKAR LAL BERWA :  
SHRI N. R. LASKAR :  
SHRI ONKAR SINGH :  
SHRI HUKAM CHAND  
KACHWAI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central Excise Department have seized 5455 smuggled wrist watches valued at Rupees 6 lakhs in a godown in an Industrial Estate at Sewri, North Bombay on the 7th January, 1969 ;

(d) if so, the number of persons arrested in this connection ; and

(c) the action taken against these persons ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). On 7th January, 1969 officers of the Central Excise Department, Bombay raided a godown in an industrial estate at Sewri and seized 5455 watches, valued at about Rs. 6 lakhs besides an Ambassador car valued at about Rs. 10,000. One person was arrested and subsequently released on bail. Further investigations are in progress.

#### New Technique for Sterilization of Women

3247. SHRI R. BARUA :  
SHRI N. R. LASKAR :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORRS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of Government has been drawn to the report published in the *Hindustan Times* of the 12th December, 1968 under the heading 'Sterilization of Women New technique demonstration' ;

(b) if so, whether Government have examined the report ;

(c) whether Government have asked the West German Professor to perform such operations in India under the Family Planning Scheme ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Yes.

(b) to (d). Full details of the new technique are being collected. The question of adoption of the new technique for sterilization of women under the Family Planning Programme in India and other connected matters will be examined after the technical details etc. have been received.

#### Financial Rules

3248. SHRI SHRI CHAND GOYAL :  
SHRI S. M. BANERJEE :  
SHRI RAMAVTAR SHARMA :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5974 on the 1st April, 1968 and state :

(a) whether there is any change in the Financial Rules after giving the benefits of F. R. 22-C to the Assistants/Stenographers in regard to the fixation of pay of Assistants, Stenographers, Translators holding Class III (ex-carde) posts in the pay scale of Rs. 210-425 and subsequently promoted to the Class II posts of Assistants/Stenographers carrying higher pay scale of Rs. 210-530 ;

(b) if so, the date effecting such a change in the Financial Rules and the broad details